

Declaration of Assets in the form of real estate or investments as per the Full Court resolution dated 7th May, 1997 and re-iterated on 8th July, 2008.

- A. Name of Judge: **Hon'ble Ms. Justice Indermeet Kaur**
 B. Name of Spouse: **Hon'ble Mr. Justice A.K. Pathak**
 C. Name(s) of Dependent Family Members and relationship:
 C.1 Dependant No.1: None
 C.2 Dependant No.2: None

1. Real Estate (immoveable property)

1.1 Real Estate (immoveable property) of the Judge

S.No.	Description	Remarks
1	First floor Flat in Defence Colony (measuring 379 yards)	Purchased in the year 2002.
2	292 sq. yards plot with partial 25% construction in Greater Noida in Judges' Cultural and Welfare Society in joint name of myself and spouse	Society started in the year 1995.

1.2 Real Estate (immoveable property) of the Judge's Spouse

S.No.	Description	Remarks
	(For details kindly see the statement of HMJ A.K. Pathak)	

1.3 Real Estate (immoveable property) of the Judge's dependant No.1

S.No.	Description	Remarks
	N.A.	

2. Investments

2.1 Investments of the Judge

2.1.1 Shares

S.No.	Description	Number	Remarks
	None		

2.1.2 Mutual Funds

S.No.	Description	Number (units)	Remarks
	SBI Blue Chip Fund (D)	2666.297	(in the joint name of self and father Mr.Satwant Singh Kochhar) Purchased in the year 2006 & 2007
	SBI M Global Fund (D)	1065.816	- do -
	SBI M Multiplier Plus Scheme -93	965.386	- do -

	Sundaram BNP Paribas Select Focus (D)	5849.872	- do -
	Sundaram – BNP Paribas Select Midcap (D)	5342.875	- do -

2.1.3 Deposits and other Financial Investments

S.No.	Description	Amount	Remarks
1.	Saving Accounts in Uco Bank and State Bank of India	Rs.5 Lacs (Approximately)	
2.	Fixed Deposits in Uco Bank & State Bank of India	Rs.35 Lacs	
3.	GPF	Rs. 18 Lacs (Approximately)	
4.	LIC Policy	Rs.2 Lacs	
5.	RBI Bonds	Rs.7.50 Lacs	In the year 2005-2006
6.	Investment in the housing project of EMAAR MGF namely 'Palm Taraces Select'	Rs.40 Lacs	In the year 2010-2011

2.2 Investments of the Judge's Spouse

2.2.1 Shares

S.No.	Description	Number	Remarks
	(For details kindly see the statement of HMJ A.K. Pathak)		

2.2.2 Mutual Funds

S.No.	Description	Number	Remarks
	(For details kindly see the statement of HMJ A.K. Pathak)		

2.2.3 Deposits and other Financial Investments

S.No.	Description	Amount	Remarks
	(For details kindly see the statement of HMJ A.K. Pathak)		

2.3 Investments of the Judge's Dependant No.1

2.3.1 Shares

S.No.	Description	Number	Remarks
	N.A.		

2.3.2 Mutual Funds

S.No.	Description	Number	Remarks
	N.A.		

2.3.3 Deposits and other Financial Investments

S.No.	Description	Amount	Remarks
	N.A.		

3. Other remarks

Signature of the Judge: _____

Date: 2nd February, 2011